

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 76 OF 2016 &
IA NO. 185 OF 2016**

Dated: 11th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Trading Co. Ltd. Appellant(s)

Vs.

Bharat Aluminium Co. Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Apoorv Kurup
Mr. A.C. Boxipatro
Ms. Nidhi Mittal

Counsel for the Respondent(s) : Mr. Hemant Singh
Mr. Ambuj Dixit for R-1

Mr. Ravin Dubey for R-2

Mr. Ravi Sharma for R-3

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **23.10.2018**. In the meantime, learned counsel for the parties may file written submissions on or before 22.10.2018 with advance copy to the other side.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

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